

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/67/2020

Date of order: 27.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

BIBA KUMARI LAMA
VS.
M/O DEFENCE

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant seeks liberty to withdraw the present OA to file it

afresh.

2. Accordingly, the OA is disposed of as withdrawn with the aforesaid liberty.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

